## THE GAUHATI HIGH COURT LEGAL SERVICES COMMITTEE (GAUHATI HIGH COURT, GUWAHATI)

## NOTIFICATION

Dated: Guwahati the 01<sup>st</sup> October, 2022

Hon'ble the Chief Justice, Patron-in-Chief, Gauhati High Court Legal Services Committee and Hon'ble the Chairman, Gauhati High Court Legal Services Committee have been pleased to appoint Registrar (Judicial) as the Nodal Officer to carry out the monitoring with regards to the judgement passed by the Hon'ble Supreme Court of India in the matter Suo Moto Writ Petition (Crl.) No. 4 of 2021.

By Order,

<u>Secretary,</u> <u>Gauhati High Court Legal Services Committee</u>

Memo No. GHCLSC 10/2020/ 910

Dated: 01.10, 2022

Copy to:

- 1. The Registrar General, Gauhati High Court, Guwahati.
- 2. The L.R. –cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
- 3. The Registrar (Judl/Admn/Vig), Gauhati High Court, Guwahati.
- 4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 5. The District and Sessions Judges, All.

## (He/She is requested to inform all the Judicial Officers under his/ her control about this Notification)

6. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/ Cachar, Silchar.

- The Member, MACT, Kamrup, Amingaon / Cachar, Silchar/ Kamrup(M) No.1, No. 2 & No. 3/ Nalbari/ Sonitpur/ Nagaon/ Goalpara/ Dhubri/ Barpeta.
- 8. The Presiding Officer, Labour Court, Dibrugarh/ Kamrup (M).

9. The Special Judge-cum-Judge, Designated Court, Assam.

- 10. The Special Judge, Assam.
- 11. The Special Judge NDPS Court, Guwahati, Assam.
- 12. The Special Judge CBI & NIA, Guwahati, Assam.
- 13. The Special Judge, CBI, Addl. Court No.1/ No.2/ No.3 Guwahati, Assam.
- 14. The Principal Judge, Family Court, Kamrup(M) No.1, No.2 & No.3/ Nalbari/ Dhubri/ Barpeta/ Cachar, Silchar.

(He/ She is requested to inform all the Judicial Officers under his/ her control about this Notification)

- The Member Secretary, Assam State Legal Services Authority.
  (He/ She is requested to inform all the Judicial Officers under his/ her control about this Notification)
- 16. The Joint Registrar (Judl./ PM & P/ Recruitment/ Vigilance, Gauhati High Court, Guwahati)
- 17. The Deputy Registrar (G&C/ Vig./ Bench, Gauhati High Court, Guwahati)
- 18. The Chief Judicial Magistrate, All.

(He/ She is requested to inform all the Judicial Officers under his/ her control about this Notification)

- 19. The Project Manager, Gauhati High Court, Guwahati. (He is requested to upload this Notification immediately in the website of Gauhati High Court and the Gauhati High Court Legal Services Committee.)
- 20. The P.S. to the Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.

(the list of Officers hereinabove is not necessarily in order of seniority)

W 1.10.22

<u>Secretary</u>, Gauhati High Court Legal Services Committee